

C. A. T. Bench, JAIPUR

Date of Order

Orders

4-1-93

None present for the applicant

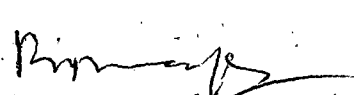
All defects removed.
Register and put up
in Court for admission
on 13.1.93.


Dy. Registrar
C. A. T. JAIPUR

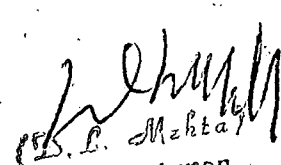
13/1/93

Mr. S.S. Sharma - Counsel
for the applicant.

may be listed
for admission on
27/1/93


(B. B. Mahajan)

Mem


(D. L. Mehta)
Vice-Chairman

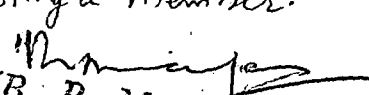
27.1.93

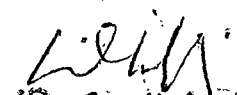
None present for the petitioner.

Copy sent to
the applicant
& respondent
on vide 11026/110

Date 12-2-93

M.P. is allowed. The O.A. is
restored to its original position.
O.A. No. 5/91 may now be listed
for admission on 15.3.93 before the
Single Member.


(B. B. Mahajan)
Member (Adm.)


(D. L. Mehta)
Vice-Chairman

12/2/93